NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 62/2017 with C.P. No. 17/213,221/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

Pitamber Manglani & Ors.

V/s.

Dilip R. Shah & Ors.

Section of the Companies Act:

Sections 213, 221 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. HARMASH 6. SHAN	Adv	Pesp 1 ms	HAMP.
2. JMSwall 3. Dilip N. Mohoani 4. Anla+ Shah.	Adv	Peritiann Mexp. Alor	
			11/9/2017

ORDER

Learned Advocate Mr. J M Shah with Learned PCS Mr. Dilip Motwani present for Original Petitioners. Learned Advocate Mr. Harmish Shah present for Respondents no. 1 to 5. Learned Advocate Mr. Ankit Shah present for Respondent no. 6.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondents no. 1 to 5. None present for the proposed party in IA 62/2017.

Orders reserved in IA 62/2017.

List the main matter after the disposal of IA 62/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of September, 2017.